

# THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-211/2013/6102/A

From :- Shri Saptarshi Garg,  
Jt.Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Abu Saleh Badrudduza Laskar,  
Presiding Officer/Member,  
M.A.C.T., Nalbari

Dated Guwahati the 23<sup>rd</sup> November, 2021.

Sub: **Casual leave with station leave permission.**

Ref:- Your letter No. MACT/N/307, dtd 16.11.2021

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 20.11.2021 along with station leave permission, from the evening of 18.11.2021 till the morning of 22.11.2021**, has been granted.

Yours faithfully,

Sdt

**JT.REGISTRAR (VIGILANCE)**

Memo NO.HC.VII-211/2013/6103/A, dated 23.11.2021

Copy to:

1. ✓ The Project Manager, Gauhati High Court.

Sdt  
23/11/21

**JT.REGISTRAR (VIGILANCE)**

Rdt